

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). The Şailja Committee made 49 recommendations covering the areas of Kendriya Vidyalaya Sangathan including its management structure, administrative, financial and academic matters and one on monitoring. A copy of the report of the Review Committee including its recommendations is placed in the Parliament Library. Out of the 49 recommendations, 37 have been implemented. Action has already been initiated to implement the remaining 12 recommendations.

#### Violation of Reservation Rules

3360. SHRI SATYAJITSINH DULIPSINH GAEKWAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware of the flagrant violation of the reservation rules by the officials of Mahatma Gandhi Kashi Vidyapeeth, Varanasi, U.P.;

(b) if so, the details of the officials involved;

(c) whether such violation of rules have been widely reported in the newspapers time and again; and

(d) if so, the details thereof and the action taken/propose to be taken by the Government against those involved?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d). Information is being collected.

#### Compensation to Gulf Returnees

3361. PROF. P.J. KURIEN :  
SHRI S. AJAY KUMAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any compensation due to Gulf war, is to be paid to any persons hailing from Kerala;

(b) if so, the details thereof;

(c) the total amount of the compensation to be paid to Indians, category-wise and State-wise;

(d) the reasons for delay in the payment of compensation; and

(e) the time by which the compensation is likely to be paid?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes, Sir.

(b) We have received 32,704 claims from State of Kerala which have been forwarded to United Nations Compensation Commission (UNCC).

(c) It is the exclusive responsibility of the UNCC to decide the amount of compensation. UNCC is yet to determine the total amount of compensation to be paid to Indians.

(d) and (e). The entire work of evaluating and awarding compensation to persons adversely affected by the Iraqi occupation of Kuwait is being handled by the United Nations Compensation Commission (UNCC) which was set up by the UN Security Council for this purpose in 1992. The UNCC is facing acute financial constraints due to UN Security Council's Sanctions against sale of Iraqi oil. Now that UN-Iraq have reached an agreement on the limited sale of oil, we will have to await further decisions by UNCC on the next steps to taken by them. We are regularly in touch with UNCC on this issue.

#### Negotiations to Buy MIG-AT Aircraft.

3362. DR. T. SUBBARAMI REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government have completed negotiations to buy MIG-AT trainer for Air Force;

(b) if so, whether any final agreement was reached;

(c) if so, the details thereof; and

(d) the follow up action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

#### Roads in U.P.

3363. SHRI GANGACHARAN RAJPUT : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the reasons for the bad condition of the maintenance of roads in Uttar Pradesh;

(b) whether the corruption prevalent in P.W.D. is the main reasons behind it; and

(c) if so, the number of cases in which the Government have taken action against the corrupt officers so far?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The availability of funds for maintenance and repair have generally been of the order of 50% of the requirements as per norms. The National Highways in Uttar Pradesh are being maintained in traffic worthy condition within the available funds.

(b) and (c). No case of corruptions is reported in the maintenance of National Highways in the State of Uttar Pradesh.

#### I.S.M. Code

3364. SHRI VIRENDRA KUMAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the time by which I.S.M. code is likely to be accepted by Shipping Corporation of India; and